

	1	2	3	4
26. Hindustan Vanaspati Mfg. Co.	Calcutta	Calcutta	Calcutta	W. Bengal
27. Berar Swadeshi Vanaspati	Sheegaon	Wardha	Wardha	M. Pradesh
28. Berar Oil Industries.	Akola	Berar	Berar	"
29. Mysore Vegetable Products	Madras City	Madras	Madras	Madras
30. Mettur Chemical & Industrial Corpn.	Mettur Dam	Salem	Madras	Madras
31. Hindustan Vanaspati Mfg. Co.	Pudur	Tiruchirappalli	"	"
32. Tungabhadra Industries.	Kurnool	Kurnool	"	"
33. The Vegetols Ltd.	Chittur	Chittur	"	"
34. East Asiatic Company	Madras City	Madras	"	"
35. East Coast Food Products	Guntur	Guntur	"	"
36. Vizagapatam Veg. Oil Products	Bobbili	Vizagapatam	"	"
37. Mysore Veg. Oil Products	Bangalore	Bangalore	"	Mysore.
38. Davangere Vanaspati Veg. Oil Co.	Davangere	Davangere	"	"
39. Hyderabad Veg. Products	Hyderabad	Hyderabad	"	Hyderabad
40. Tata Oil Mills Co. Ltd.	Ernakulam	Trichur	"	Travancore-Cochin
41. Malwa. anaspati and Chem cal Co.	Indore	Indore	"	Madhya Bharat
42. Jagadish Industries	Porbunder	Porbunder	"	Saurashtra
43. Bhavnagar Vegetable Products	Bhavnagar	Bhavnagar	"	"
44. Morvi Vegetable Products	Morvi	Morvi	"	"
45. S. G. Vegetable Products.	Jamna Nagar	Ambala	"	E. Punjab

LAND UNDER JUTE CULTIVATION

372. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state how much additional acreage of land Government propose to bring under Jute cultivation during the next five years?

The Minister of Food and Agriculture (Shri Kidwai): According to the present plans of the State Governments, an additional area of about 9.5 lakh acres is proposed to be brought under jute during the period covered by the Five-Year Plan viz. 1951-52 to 1955-56. It is, however, expected that as intensive cultivation of jute becomes more effective, there may not be need for expanding jute acreage to the full extent indicated.

SHRI A. D. GORWALA'S REPORT ON ROAD TRANSPORT SERVICES

373. **Shri S. C. Samanta:** (a) Will the Minister of Transport be pleased to state what are the recommendations of Shri A. D. Gorwala to improve Road Transport Services in States and in the Centre?

(b) Which of the recommendations have been accepted by the Planning Commission and how will they be carried out?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) In his Report on the "Efficient Conduct of State Enterprises" Shri A. D. Gor-

wala has made the following observations to improve Road Transport Services:—

"Road transport services form one of the principal public utilities that have been taken over by Government in many States. They are generally run departmentally though in one or two instances boards have been set up under special Acts. In effect, these are attempts to establish public corporations, though some of the members of the boards are Government officers holding other Government appointments. Clearly in regard to these too, autonomy is needed for efficient working. The public corporation form seems most suitable. A full-time Government official should be appointed as managing director and the rest of the board of the corporation made up by selecting part-time directors from amongst business and public men. Commercial practice in all matters including personnel and proper accounting should of course be the rule."

(b) The Planning Commission has accepted the recommendation that the operation of State Road Transport Services should be entrusted to public corporations and not allowed to be managed departmentally. The Road Transport Corporation Act, 1950, enables such corporations to be formed and enjoins that a corporation in carrying on its undertaking shall act on business principles.

As the executive authority for road transport matters is vested in State Governments, the implementation of this recommendation is their responsibility.

The road transport services in Delhi, are administered by a statutory authority set up under the Delhi Road Transport Authority Act, 1950.

LAND ARMY

374. Pandit Munishwar Datt Upadhyay: Will the Minister of Food and Agriculture be pleased to state:

(a) in what parts of the country pilot centres have been opened for the training of the land army; and

(b) what is the training imparted to the trainees in these centres and how are the cost of these centres met?

The Minister of Food and Agriculture (Shri Kidwai): (a) No pilot centre has been opened for training the Land Army personnel.

(b) Does not arise.

U. S. TECHNICAL CO-OPERATION AGREEMENT (LOCUST MENACE)

375. Pandit Munishwar Datt Upadhyay: (a) Will the Minister of Food and Agriculture be pleased to state whether there have been any Agreement signed between Government of India and U.S. Technical Co-operation Administration to fight the locust menace in India?

(b) What material and technical aid would be available to India under this Agreement?

(c) What would be the share of India's contribution to this project?

(d) When is locust invasion apprehended in India?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) The following material and technical aid would be available to India under this agreement:—

(i) **Material Aid—**

(i) 75 light (4-wheel drive) vehicles.

(ii) 75 power sprayers and

(iii) 8 Wireless sets.

(ii) **Technical Aid—**

3 fixed wing planes with aircrew and technicians for demonstrating and conducting effective methods of locust control by aerial spraying during July-October, 1952.

(c) Rs. 2,48,000.

(d) The invasion started in the middle of May, 1952 and its intensity will be at its height by the end of July, 1952. The breeding will start in the wake of the monsoon rains.

MINORITIES IN INDIA

376. Shri Ganpati Ram: Will the Minister of Home Affairs be pleased to state:

(a) the total population enumerated as minorities in India giving the numbers state-wise;

(b) what castes, creed and sects of people are enumerated in minorities; and

(c) the number, caste, creed, colour-wise of each State?

The Minister of Home Affairs and States (Dr. Katju): No attempt has been made in the 1951 Census to classify people by caste or creed except as regards the Scheduled Castes and the Scheduled Tribes.

RAPE AND MUSTARD

377. Shri Ganpati Ram: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any total increase in area under Rape and Mustard in 1952 in comparison with the total area in previous three years and also the percentage of increase;

(b) the States in which such increase has occurred and the States in which it has decreased and the reasons for such increase or decrease; and

(c) what efforts have been made to increase the production of these seeds and if so, in what way and to what extent it has succeeded?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). Final estimate for 1951-52 crop is not yet available. Present indications, however, are that the 1951-52 acreage may show some increase over previous years.

(c) The Indian Central Oilseeds Committee have been giving financial assistance to State Governments for carrying out research with a view to evolve high yielding varieties of Rape and Mustard seed and for control of pests and diseases. A statement showing the schemes of research undertaken is laid on the Table of the House. [See Appendix VIII, annexure No. 6.]